

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-325  
IB - 3106/ND/2019

IN THE MATTER OF:

M/s Neeraj Singla

Vs

M/s Lotus Woodtech Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 09.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. Mani Bhushan Sinha

For the Respondent

: Adv. Kavita Jha, Adv. Vaibhav Kulkarni and Adv. Shwetha Prabhakar

ORDER

Ms. Kavita Jha appeared on behalf of Corporate Debtor and seeks three weeks' time to file Vakalatnama along with reply. Let the same be filed. List the case for 04.02.2020.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

NK